

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

Present : Hon'ble Mr. D. Purakayastha, Judicial Member

Hon'ble Mr. G. S. Maingi, Administrative Member

1. O.A. 80 of 1997

Dr. D. Haldar & Ors VS UOI & Ors

2. O.A. 464 of 1997

Chinmoy Bhattacharya & Ors VS UOI & Ors

3. O.A. 465 of 1997

Dr. Subhasish Sengupta & Ors VS UOI & Ors

4. O.A. 466 of 1997

Dr. Amarjyoti Chaudhuri VS UOI & Ors

5. O.A. 467 of 1997

Gautam Mukhopadhyay VS UOI & Ors

For the petitioners : Mr. J.K.Biswas, Counsel
Mr. S.K.Mitra, Counsel

For the respondents : Mr. M.S.Banerjee, Counsel

Heard on : 18.8.2000 & 21.8.2000

Order on : 05.9.2000

O R D E R

G.S.Maingi, A.M.:

These five original applications have been heard analogously for the sake of convenience as they raise similar facts, relief and points of law, and are being disposed of by this common order.

2. In all these 5 OAs, the applicants are working as Director in the Geological Survey of India. The dispute involved in these cases is regarding fixation of seniority between general category employees i.e. the applicants and the reserved category employees i.e. the private respondents for the purpose of promotion to next higher grades.

3. In OA 80 of 1997, as it was filed, there were 16 applicants and 10 private respondents apart from two official respondents viz. Union of India through the Secretary, Ministry of Mines and the Director General, GSI, Calcutta. It appears from an order passed by

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